

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2039
TO BE ANSWERED ON 10TH MARCH, 2026

DERECOGNITION OF SHRI MATA VAISHNO DEVI MEDICAL COLLEGE IN J&K

2039. SHRI SAJJAD AHMAD KICHLOO:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the reasons as to why permission for 50 MBBS seats was granted to Shri Mata Vaishno Devi Institute of Medical Excellence and admissions allowed to proceed despite subsequent withdrawal by the NMC;
- (b) whether Medical Assessment and Rating Board Conducted a full pre-admission inspection and issued requisite clearances before students were admitted, if so, who authorized the initial admissions and who ordered the revocation; and
- (c) the specific deficiencies found and what adequate compensation, seat adjustments and safeguards are being provided to protect the educational interests of affected student?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)

(a) to (c): As informed by National Medical Commission (NMC), the Medical Assessment and Rating Board (MARB), NMC invites online applications every academic year from eligible applicants for the establishment of new medical colleges and for increase of intake capacity in existing medical colleges for undergraduate (UG) and postgraduate (PG) courses. Accordingly, online applications for the Academic Year (AY) 2025–26 were invited through Public Notices dated 05.12.2024 and 19.12.2024. In response to the aforesaid notices, an online application was received from Shri Mata Vaishno Devi Institute of Medical Excellence, J&K in Medical Assessment and Rating Board, National Medical Commission seeking permission for establishment of a new medical college with an annual intake of 50 MBBS seats. After following due procedures/norms, the MARB, NMC issued a Letter of Permission (LoP) dated 08.09.2025 for establishment of Shri Mata Vaishno Devi Institute of Medical Excellence, J&K with an annual intake of 50 MBBS seats for the Academic Year 2025–26.

Subsequently, upon receipt of several complaints against the college, the Medical Assessment and Rating Board conducted a surprise inspection. Based on the deficiencies observed by the inspection team and after due deliberation, the Board decided to withdraw the Letter of Permission, vide letter dated 06.01.2026. However, it was also directed that these students may be

accommodated in other medical institutions within the Union Territory of J&K as supernumerary seats.

Accordingly, the J&K Board of Professional Entrance Examinations (J&KBoPEE) has issued notification dated 24.01.2026 accommodating the students in the various government medical colleges within the UT of J&K.
